

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

(2)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/10/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : CP/19/2017
NAME OF THE PETITIONER(S) : CASCADE ENERGY PTE LTD
NAME OF THE RESPONDENT(S) : ZYNERGY SOLAR PROJECTS AND SERVICES PVT LTD + 4
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

① ABISHEK RAMAN FOR SRILAKSHMAN RANGARAJAN	Counsel for the Petitioner	Abhishek Raman
② Sai Vihari M Hari ghan Karmani	Counsel for R3	Sai Vihari

ORDER

Counsels for both the parties are present and submitted that the matter is pending before the NCLAT and prayed for adjournment. At request, matter is adjourned. Put up on 13.11.2017 at 10.30 A.M.

- sdr -
MEMBER (TECHNICAL)
ghk

- sdr -
MEMBER (JUDICIAL)